

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/5967 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 16<sup>th</sup> November, 2021

Sub: Casual Leave.

Ref:- Your letter No. DJ/BAK/2021/4835 dtd. 12<sup>th</sup> November 2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.11.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 18.11.2021 till the morning of 22.11.2021.** The Additional District & Sessions Judge, Baksa and in her absence, the next senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/.

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-105/2001/5968 /A, dated 16.11.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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